



SECURITIES AND EXCHANGE BOARD OF INDIA  
SOUTHERN REGIONAL OFFICE

Completion of Recovery Certificate No.7462 of 2023 dated Dec 12, 2023 issued against Mr. Prashant Boorugu (PAN – AAOPB7558E) in the matter of Metkore Alloys Industries Ltd.

Recovery Certificate No. 7462 dated Dec 12, 2023 was drawn against Mr. Prashant Boorugu (PAN – AAOPB7558E) for a sum of **Rs. 26,01,000/- (Rupees Twenty-Six Lakh One Thousand Rupees Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/SM/AD/2023-24/29496 dated Sep 27, 2023 in the matter of Metkore Alloys Industries Ltd.

By Order dated October 30, 2025, in Appeal No. 986/2023, SAT has affirmed the Impugned Order while reducing the penalty to Rs. 10 Lakhs.

In view of the payment of the amount of **Rs 10,01,000/- (Rupees Ten Lakh One Thousand Rupees Only)** due under the Recovery Certificate, the said Recovery Certificate No. 7462 of 2023 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: Feb 02, 2026  
Place: Chennai

Recovery Officer



मोहम्मद साजिद  
MOHD SAJID

वसूली अधिकारी एवं सुप महाप्रबंधक  
Recovery Officer & Dy. General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई  
Securities and Exchange Board of India, Chennai

दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स', सातवी मंज़िल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

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प्रधान कार्यालय : सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुला काप्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office : SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051